

(d) A statement giving details of steps taken is attached.

STATEMENT

Steps taken to check looting of wagons and stealing of Railway materials

(i) In order to avoid tampering with the consignments loaded in wagons, they are sealed, rivetted, padlocked or E. P. Locked and provided with du nage (in consignments susceptible to bleeding);

(ii) In order to check thefts, seal checking is done at every checking point;

(iii) Yards and Goods sheds etc. are watched round the clock by the R. P. F.;

(iv) Trains carrying valuable commodities are escorted by the B. P. F.;

(v) Vulnerable Industries, yards/spots are patrolled by the R. P. F. with or without arms or by R. P. F. Dog Squads;

(vi) In order to localise bad pools, a Pilot Scheme has been introduced on selected pairs of stations on different railways, which include transshipment points, where loading and unloading of affected commodities is closely supervised;

(vii) Plain clothed staff of R. P. F. are deployed to collect intelligence with a view to tracking down criminals;

(viii) Special detective staff are detailed to collect intelligence regarding receivers of stolen property and raids are organised on their shops/godowns with the assistance of Police;

(ix) Crime Intelligence staff of Railways and the Central Criminal Bureau of the Railway Board are deployed to conduct surprise raids to effect red-handed arrests of the culprits;

(x) Close co-ordination between the R. P. F. and the Government Railway Police and the Local Police is maintained at various levels to deal effectively with the criminals and receivers of stolen property;

(xi) Special drives are conducted against

the receivers of stolen property and cases are prosecuted under the Railway Property (Unlawful Possession) Act, 1966;

(xii) Basic security measures are provided at all workshops and Stores.

INCREASE IN PRICES OF IRON AND STEEL

254. SHRI LOKANATH MISRA :
SHRI NIRANJAN VARMA :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state

(a) whether the prices of iron and steel have recently increased considerably;

(b) whether such increase in their prices has adversely affected the industry;

(c) what is the percentage increase in the prices of iron during the year 1970-71 as compared to that of the year 1969-70; and

(d) whether there are any proposals under Government's consideration to bring down the prices of iron and steel; and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) The JPC prices and HSL stockyard prices of iron and steel have remained unchanged since 1.1.1970.

(b) Does not arise.

(c) JPC prices of Pig Iron were revised upwards by an average of Rs. 36.50 per tonne with effect from 1.1.1970, forming about 9% of the original average price.

(d) There is no proposal at present to bring down the JPC prices.

RECOMMENDATION OF ADVISORY BOARD ON CORRECTIONAL SERVICES

255. SHRI M. K. MOHTA :
DR. B. N. ANTANI :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :